

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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T.C.P No. 575/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE PARTIES: Pawan Kumar S/o Changoiwala
V/s.
A & A Shelters Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER

TCP No. 575/I&BP/NCLT/MB/MAH/2017

Though it seems that Form 5 has been filed by the Petitioner, since none present on the side of the Petitioner today, list this matter on **21.08.2017** with a direction to make their submission on the next date of hearing, failing which, this Petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)